

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY
RAJYA SABHA
UNSTARRED QUESTION NO:- 2415
ANSWERED ON-22/03/2023

Professionally trained teachers in Primary schools

2415 SHRI SYED NASIR HUSSAIN:
DR. AMEE YAJNIK:

Will the Minister of EDUCATION be pleased to state:

- (a) whether Government is aware that almost one in six primary school, teachers are not professionally trained to become teachers, if so, the details thereof and the reaction of Government thereto;
- (b) the budgetary allocation for teacher training and the funds actually released and utilized under Sarva Shiksha Abhiyan; and
- (c) the efforts made to conduct regular qualifying examination for primary school teachers and the steps taken to retrain those teachers who fail to pass qualification?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) & (b): The Department of School Education and Literacy (DoSE&L), Ministry of Education has developed the Unified District Information System for Education Plus (UDISE+) system to record data on indicators of school education provided by all the States and Union Territories. As per data recorded in UDISE+, 91.4% i.e. 42,55,467 out of 46,56,045 primary teachers are qualified. For the year 2022-23, the budget allocated for teacher training under Samagra Shiksha is Rs 13,335.91 Lakhs and total progress estimated as on March 2023 is Rs 5,046.77 Lakhs (*Source: PRABANDH portal*).

(c): Education is a subject in the Concurrent List of the Constitution and a majority of the schools are under the administrative control of respective State Governments/Union Territory administrations. Conducting Teacher Eligibility Test (TET) for recruitment of teachers, their service conditions and deployment come under the purview of the respective State Governments and Union Territory administrations. The National Council for teacher Education (NCTE) has issued guidelines to States & UTs for conducting Teacher Eligibility Test (TET) under para 8 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, as amended from time to time. Further, the Central Teacher Eligibility Test (CTET) is conducted by Central Board of Secondary Education (CBSE) in 20 languages on regular basis.
